

Institute of Hotel Management, Catering Technology & Applied Nutrition, Mumbai. [Placed in Library. See No. LT. 3345/01]

Institute of Hotel Management Catering And Nutrition, New Delhi. [Placed in Library. See No. LT. 3346/01]

Institute of Hotel Management Catering Technology & Applied Nutrition, Patna. [Placed in Library. See No. LT, 3347/01]

Institute of Hotel Management Catering & Nutrition, Shimla. [Placed in Library. See No. LT. 3348/01]

Institute of Hotel Management Catering Technology And Applied Nutrition, Srinagar, [Placed in Library. See No. LT. 3349/01]

Institute of Hotel Management And Catering Technology, Thiruvananthapuram. [Placed in Library. See No. LT. 3350/01]

National Council For Hotel Management And Catering Technology, New Delhi. Indian Institute of Tourism and Travel Management, Gwalior. [Placed in Library. See No. LT. 3351/01]

(b) Review by Government on the working of the above Institutes.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 3352/01]

**Report and Accounts (1999-2000) of the Brahmaputra Board and related papers**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI) : I lay on the Table: -

I. A copy each (in English and Hindi) of the following papers, under section 21 & section 22 of the Brahmaputra Board Act, 1980:-

(a) Annual Report and Accounts of the Brahmaputra Board, for the year 1999-2000, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. (Placed in Library. See No. LT. 3361/01]

**I. Notification of the Ministry of Civil Aviation**

**II. Report and Accounts (1999-2000) of the Air India Limited, New Delhi and related papers**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I lay on the Table: -

I. A copy each (in English and Hindi) of the Ministry of Civil Aviation Notification G.S.R.262 dated 8<sup>th</sup> July 2000 publishing the Aircraft (Second Amendment) Rules, 2000. under section 14A of the Aircraft Act, 1934. placed in Library. See No. LT. 3358/01]

11.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) Annual Report and Accounts of the Air India Limited, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 3359/01]

**I. Notification of the Ministry of Commerce and Industry.**

**II. Report and Accounts (1999-2000) of the Indian Council of Arbitration, New Delhi and related papers.**